

(c) While some transit losses are inevitable and inherent in the arrangement for handling and transport of foodgrains, a number of steps to minimise the losses have been taken. These are:

- (i) Security measures at the time of loading and unloading have been tightened up.
- (ii) Escorts are provided during transit between loading points (Docks/Railway Stations) and godownā, where necessary.
- (iii) Weighment is done both at the time of despatch and receipt.
- (iv) Prompt and vigorous action is taken to pursue tenable claims against the Railways.
- (v) Responsibility is fixed on transport contractors if the road transit losses are attributable to them.

#### **Education of Blind Children**

1990. **Shri Vishwa Nath Pandey:**  
**Shri Kandar Lal:**

Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that under the integrated scheme of the Education Ministry, a plan for education of the blind children was formulated; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Law (Shri Jagannatha Rao):**  
(a) and (b). The scheme is still under consideration.

**son Et Lumiere at Red Fort, Delhi**

1991. **Shri Subbaraman:** Will the Minister of Transport be pleased to state:

(a) whether the show of Son-et-lumiere at Red Fort, Delhi is exhibited by Government directly or through some agency;

(b) if by the latter, which is the agency; and

(c) the expenditure involved in either case?

**The Minister of Transport (Shri Raj Bahadur):** (a) and (b). The show is being run by the Department of Tourism, Ministry of Transport. It is, however, proposed that since it is a commercial show the Tourism Corporation recently set up should run it in future.

(c) The total cost including the salaries of staff, electric consumption, replacement of lamps and valves and the expenditure on publicity and promotion is about Rs. 8,500 per month against an average income of Rs. 49,000 per month in the months of April, May and June this year. The cost will be about the same if and when the Corporation runs it.

#### **Unani Dispensaries under E.S.I. Corporation**

1992. **Shri S. M. Banerjee:** Will the Minister of Social Security be pleased to state:

(a) whether Unani dispensaries/hospitals are being run by the Employees' State Insurance Corporation; and

(b) if so, their number, State-wise?

**The Deputy Minister in the Ministry of Law (Shri Jagannatha Rao):**  
(a) and (b). Arrangements are made for treatment through systems other than allopathy under the Employees State Insurance Scheme at places where a sufficient number of persons ask for treatment under a particular system and that system is recognised by the State Government concerned. No Unani hospital is being run under the Scheme. However, in Greater Bombay five Insurance Medical Practitioners (Unani) have been appointed under the Scheme by the Government of Maharashtra and their clinics are utilised by insured persons preferring Unani treatment.